

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/192/ (HB)/2017
NAME OF THE PETITIONER(S) : SMALL INDUSTRIES DEVELOPMENT BANK OF
NAME OF THE RESPONDENT(S) : ZYLOG SYSTEMS LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① kumarpal chopra

counsel for the
respondent

KP. Chopra

ORDER

Counsel for petitioner called but absent. Counsel for respondent present and prayed short time for placing copy of the order passed by the Hon'ble High Court of Madras pertaining to the winding up on the Corporate Debtor company. Time enlarged at request. Put up on 28.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)